



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.07.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 21.07.2025, 22.07.2025 & 23.07.2025 respectively, were not taken up. The next dates of hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Competition App. (AT) No. 13 of 2020 & I.A. No 1121 of 2021 Part Heard	Grasim Industries Ltd. Vs. Competition Commission of India & Anr. With	21.07.2025	26.08.2025
2.	Competition App. (AT) No. 11 of 2020 Part Heard	Textile Consumers Foundation Vs. Competition Commission of India & Anr. With	21.07.2025	26.08.2025
3.	Competition App. (AT) No. 14 of 2021 Part Heard	Grasim Industries Ltd. Vs. Competition Commission of India & Ors.	21.07.2025	26.08.2025

4.	Comp. App. (AT) (Ins) No. 1404 of 2024 (With Defects) Part Heard	Surender Pal Singh Mangat Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Ors. With	21.07.2025	08.08.2025
5.	Comp. App. (AT) (Ins) No. 1405 of 2024 Part Heard	Gursimran Kaur Mann Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Ors.	21.07.2025	08.08.2025
6.	Comp. App. (AT) No. 140 of 2021 Part Heard	Sumeet Vaid & Ors. Vs. AR Digital Wealth Pvt. Ltd. & Ors.	21.07.2025	27.08.2025
7.	Comp. App. (AT) (Ins) No. 1715 of 2024 & I.A. No. 7295 of 2024 Part Heard	Amit Chaturvedi Vs. Omkara Assets Reconstruction Pvt. Ltd. & Anr.	21.07.2025	11.08.2025
8.	Comp. App. (AT) (Ins) No. 483 of 2021 Part Heard	Sunil Kumar Agrawal Resolution Professional, GSS Procon Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Ors. With	22.07.2025	27.08.2025
9.	Comp. App. (AT) (Ins) No. 617 of 2021 Part Heard	Ajay Kumar Siwach Vs. New Okhla Industrial Development Authority & Ors.	22.07.2025	27.08.2025

10.	Comp. App. (AT) (Ins) No. 2151 of 2024 & I.A. No. 8010, 8011, 8012 of 2024 Part Heard	Paradise Systems Pvt Ltd & Anr. Vs. Aadhar Infraholding Ltd & Ors. With	22.07.2025	29.08.2025
11.	Comp. App. (AT) (Ins) No. 705 of 2023 Part Heard	Energy Savings India Pvt. Ltd. Vs. BDR Builders and Developers Pvt. Ltd. & Ors. With	22.07.2025	29.08.2025
12.	Comp. App. (AT) (Ins) No. 706 of 2023 Part Heard	Rahul Kumar Sharma Vs. BDR Builders and Developers Pvt. Ltd. & Ors.	22.07.2025	29.08.2025
13.	Comp. App. (AT) (Ins) No. 344 of 2022 Part Heard	Bank of Maharashtra Vs. Vandana Garg & Ors. With	23.07.2025	28.08.2025
14.	Comp. App. (AT) (Ins) No. 345 of 2022	Central Bank of India Vs. Vandana Garg & Ors.	23.07.2025	28.08.2025
15.	Comp. App. (AT) No. 121 of 2022 Part Heard	The Peersless General Finance Investment Company Ltd. Vs. Bhagwati Developers Pvt. Ltd. & Ors. With	23.07.2025	11.08.2025 & 12.08.2025

16.	Comp. App. (AT) No. 123 of 2022 Part Heard	Shikha Holdings Pvt. Ltd. & Anr. Vs. Peerless General Finance and Investment Company Ltd. & Ors. With	23.07.2025	11.08.2025 & 12.08.2025
17.	Comp. App. (AT) No. 124 of 2022 Part Heard	Jayanta Roy & Ors. Vs. The Peerless General Finance and Investment Company Ltd. & Ors.	23.07.2025	11.08.2025 & 12.08.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar